



CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

OA. 350/761/2014

Date of order: 11.02.2019

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Shri Arindrajit Biswas, son of late Ram Gopal Biswas, aged about 51 years; working as Fitter Grade-III, Shop No. 3, Loco Eastern Railway, Kanchrapara Workshop, North 24 Parganas, residing at Birnagar Dakhin Para, P.O. Birnagar, Dist- Nadia, West Bengal- 741127. Mobile No. 9734876171.

.....Applicant.

-versus-

1. Union of India, service through the General Manager, Eastern Railway, 17, N. S. Road, Kolkata- 700001.

2. The Chief Personnel Officer, Eastern Railway, 17, N. S. Road, Kolkata- 700001.

3. The Chief Works Manager, Eastern Railway, Kanchrapara, North 24 Parganas, West Bengal, Pin- 741127.

4. The Workshop Personnel Officer, Eastern Railway, Kanchrapara Workshop, North 24 Parganas, West Bengal, Pin- 741127.

.....Respondents.

For the Applicant : None

For the Respondents : Mr. S. K. Das, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

None appeared on behalf of the applicant despite repeated calls.

2. Therefore, it seems that the applicant has lost interest to pursue the matter any further.

3. Accordingly, the OA is dismissed for default invoking Rule 15(1) of CAT (Procedure) Rules, 1987.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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